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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

ORIGINAL APPLICATION No:190/96.

Dt. of Decision : 12-06-96.

1. V.Mohandas
2. Mohd.Rafiuddin
3. G.Raji Reddy
4. D.Ashok
5. Kukula Sathaiah

.. Applicants.

Vs

1. The Sub-Divisional Officer,
Telecom, Sangareddy, Dist: Medak.
2. The Telecom District Engineer,
Sangareddy, District Medak.
3. The Chief General Manager,
Telecom, A.P.Circle, Hyderabad.
4. The Director General, Telecom,
(Rep. by the Union of India),
Sansad Marg, New Delhi.

.. Respondents.

Counsel for the Applicants : Mr. S. Ramakrishna Rao

Counsel for the Respondents : Mr. N.R. Devaraj, Sr. CGSC.

CORAM:

THE HON'BLE JUSTICE SHRI M.G. CHAUDHARI: VICE CHAIRMAN

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

ORDER

Oral Order (Per Hon'ble Justice Shri M.G. Chaudhari, Vice Chairman)

Shri S. Ramakrishna Rao, learned counsel for the applicants. The five applicants have sought a direction to the respondents to consider their case for promotion, the grievance being that their case was not considered. Mr. S. Ramakrishna Rao, learned counsel for the applicant now submits that the cases of the applicants have been considered and two of the applicants have been passed the screening test but the other applicants could not pass the same. He states that opportunity will be available to the three applicants who appear at the next screening test and thereafter if necessary. In view of this circumstances the learned counsel prays for withdrawal of the OA. The OA accordingly allowed to be withdrawn. It is clarified that the OA related to the situation as existed on the date of filing of the OA dated 25-01-96 and the future cause of action of the applicants as may be available to them is not subject matter of this OA.

2. The OA disposed of. No costs.

R. RANGARAJAN)
MEMBER (ADMN.)

sr

M.G. CHAUDHARI)
VICE CHAIRMAN

Dated : The 12th June 1996.
(Dictated in Open Court)

Deputy Registrar

To

OA 190/a6

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1. The Sub Divisional Officer,
Telecom, Sangareddy, Medak Dist.
2. The Telecom District Engineer,
Sangareddy, Medak Dist.
3. The Chief General Manager, Telecom,
A.P.Circle, Hyderabad.
4. The Director General, Telecom,
Union of India, Sansad Marg, New Delhi.
5. One copy to Mr.S.Ramakrishna Rao, Advocate, CAT.Hyd.
6. One copy to Mr.N.R.Devraj, Sr.CGSC.CAT.Hyd.
7. One copy to Library, CAT.Hyd.
8. One spare copy.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE M.G. CHAUDHARI
VICE-CHAIRMAN

AND

R. Ranganathan
THE HON'BLE MR. H. RAJENDRA PRASAD M(A)

Dated: 12-6-1996

~~ORDER~~ JUDGMENT

M.A./R.A/C.A.No.

in

O.A.No. ~~305/96~~ 190/96.

T.A.No. (W.P.)

Admitted and Interim Directions
issued.

Allowed.

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default.

Ordered/Rejected.

No order as to costs.

pvm

